

gal for the return of these persons to Assam in phases. Starting the first batch on 2nd November, 1983, 2626 affected persons have returned to Assam upto 26th November, 1983. Central Government have agreed to provide necessary relief and rehabilitation to them on the same scale as was provided to affected persons staying in the camps in Assam.

Promotions in the Delhi Administration

2630. SHRI RAM LAKHAN PRASAD GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi Administration had considered the tentative seniority list of Grade II(M) officials while making promotions to the posts of Grade I(M) in 1981;

(b) whether it is also a fact that this seniority list was objected to by most of the senior Grade II(M) officials and was also scrapped at one time by the Administration itself;

(c) whether the principle of 'merit-cum-seniority' has been applied for promoting persons to the post of Grade I(M) only and the same has never been applied for making promotions in the Education Department of the Delhi Administration in respect of the selection posts;

(d) whether promotions of Scheduled Castes/Scheduled Tribes have also been made from outside the zone of consideration in contravention of rules laid down by the Department of personnel and Administration Reforms in their letter No. 22011/3/76-Estt(D) dated 24-12-1980;

(e) whether it is a fact that very senior Grade II(M) officials could not be promoted as a result of the discriminating policy of the Delhi Administration; and

(f) if so, what steps the Delhi Administration propose to take to remove this discrimination and promote persons on seniority-cum-fitness basis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):
(a) Yes, Sir. However, as prescribed in the Recruitment Rules, only those officials who had put in 5 years regular service in Grade. II(M) were considered.

(b) Yes, Sir. The seniority list was objected to by 269 officials out of the 597 included in the list.

(c) In the Recruitment Rules for the post of Grade. I(M) the method of promotion prescribed is 'merit-cum-seniority' on the recommendations of the Departmental Promotion Committee. Information in respect of Education Department is being ascertained and will be laid on the Table of the House.

(d) On the basis of representations received, the Departmental Promotion Committee held a meeting on the 18th August, 1983, to review the recommendations made in the earlier years since 1979. All the vacancies filled in the year 1980 were bunched together, which resulted in enlarging the zone of consideration for Scheduled Castes/Scheduled Tribes persons.

(e) and (f) The post of Grade. I (M) is a Selection Post and the principle of 'merit-cum-seniority' is applicable while making promotions. This may result in supersession of some senior officials.

Section Officers' limited departmental examination

2631. SHRI CHAND RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that names of some of the candidates whose names have already been included in the Select List of the Section Officer (Seniority Quota), 1981 have also been included in the list of successful candidates of Section Officers' Limited Departmental Examination, 1982;

(b) whether the Department of Personnel and Administrative Reforms propose to bring out a supplementary list of Section Officers' Grade Limited Departmental Examination, 1982;

(c) whether posting of all the candidates including those in supplementary list will be made simultaneously by the Department of Personnel and Administrative Reforms; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):

(a) and (b) Yes, Sir.

(c) and (d) Select List for Section Officers' Grade (Examination Quota), 1982 containing the names of 117 officers who qualified in the Section Officers' Grade Limited Departmental Competitive Examination, 1982, has already been issued. A supplementary list in replacement of the officers who were included in the Select List (Seniority Quota), 1981 will be issued on receipt of the relevant information from the U.P.S.C.

Police Security Staff requisitioned for CHOGM

2632. DR. SHANTI G. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of Delhi Police Security Staff was requisitioned for the Commonwealth Heads of Government Meeting held in New Delhi recently;

(b) whether these police personnel were given special dresses/uniforms and daily allowances;

(c) whether it is a fact that only a certain number of police personnel were provided with these special facilities; and

(d) what are the reasons for not providing the same to other police personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):
(a) to (c) Yes, Sir.

(d) Special dresses and special uniforms were given to the personnel deployed for security duty with the Heads of States and Governments and also for duty at high visibility points at the CHOGM locations. Out of pocket allowance was given to such personnel deployed for duty beyond 8 hours or more in a day at Vigyan Bhavan, Ashoka and Samrat Hotels and the Palam Airport.

Tightening up of security measures in north-east and eastern sectors

2633. SHRI JAGADISH JANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the necessity to tighten up the security measures in the country's Eastern sector;

(b) if so, what steps have been taken in this regard; and

(c) the details of the steps proposed to be taken to provide adequate security arrangements in the North-Eastern sector?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) Yes, Sir.

(b) Government keep all developments impinging on our security under constant watch and take appropriate measures from time to time.

(c) it is not in public interest to disclose the details.

Detection of extremists in Punjab

2634. SHRI ARABINDA GHOSH: Will the Minister of HOME AFFAIRS be pleased to state: